

The Gazette of India



EXTRAORDINARY
PART II—Section 3
PUBLISHED BY AUTHORITY

No. 134] NEW DELHI, TUESDAY, SEPTEMBER 30, 1952

MINISTRY OF LAW
NOTIFICATION

New Delhi, the 26th September 1952

S.R.O. 1669.—The following Order made by the President is published for general information:—

THE COUNCIL OF STATES (TERM OF OFFICE OF MEMBERS)
ORDER, 1952.

In pursuance of sub-section (2) of section 154 of the Representation of the People Act, 1951 (XLIII of 1951), the President, after consultation with the Election Commission, hereby makes the following Order:—

1. This Order may be called the Council of States (Term of Office of Members) Order, 1952.
2. For the purposes of this Order, members of the Council of States shall be grouped as shown in the first column of the Schedule to this Order, and the total number of members of each group shall be divided into three categories as shown in the second, third and fourth columns of the said Schedule.
3. The member or members of each group to be placed in each of the said three categories shall be determined by the Election Commission by drawing lots in public in such manner as it may deem fit, after notifying in the Gazette of India the time and place at which the lots will be drawn; and the term of office of a member shall expire on the second day of April, 1958, 1956 or 1954, according as he is placed in the first, second or third category.
4. The Election Commission shall cause to be published in the Gazette of India a statement showing the terms of office of members as determined under paragraph 3.
5. If on the date on which lots are drawn under paragraph 3 any seats in the Council of States are vacant, all references to members in the foregoing provisions of this Order shall be construed as including references to the persons who last filled those seats.

THE SCHEDULE
(See paragraph 3)

Groups of Members	Number of members to be placed in		
	First Category	Second Category	Third Category
1. Representatives of Assam	2	2	2
2. „ „ Bihar	7	7	7
3. „ „ Bombay	6	6	5
4. „ „ Madhya Pradesh	4	4	4
5. „ „ Madras	9	9	9
6. „ „ Orissa	3	3	3
7. „ „ Punjab	3	2	3
8. „ „ Uttar Pradesh	10	11	10
9. „ „ West Bengal	5	4	5
10. „ „ Hyderabad	3	4	4
11. „ „ Jammu and Kashmir	2	1	1
12. „ „ Madhya Bharat	2	2	2
13. „ „ Mysore	2	2	2
14. „ „ P.E.P.S.U.	1	1	1
15. „ „ Rajasthan	3	3	3
16. „ „ Saurashtra	1	2	1
17. „ „ Travancore-Cochin	2	2	2
18. „ „ Vindhya Pradesh	1	1	2
19. „ „ { Bhopal Bilaspur-cum- Himachal Pradesh Delhi and Kutch }	2	1	1
20. Members nominated by the President	4	4	4
	72	71	71

[No. F.24(7)/52-C.]

RAJENDRA PRASAD,
President.

K. Y. BHANDARKAR,
Secretary.

The Gazette of India

EXTRAORDINARY

PART I—Section 1

PUBLISHED BY AUTHORITY

No. 454] NEW DELHI, THURSDAY, NOVEMBER 6, 1952

ELECTION COMMISSION, INDIA

NOTIFICATION

New Delhi, the 6th November 1952

No. 35/52-Elec.III.—In pursuance of paragraph 3 of the Council of States (Term of Office of Members) Order, 1952, the Election Commission hereby notifies that lots will be drawn, in public, in the office of the Commission (No. 1, Aurangzeb Road, New Delhi-2), at 11 A.M., on Saturday the 29th November, 1952, to determine the categories in which the member or members of the Council of States, of each of the groups mentioned in the first column of the Schedule to the said Order, will be placed for the purpose of fixing their respective terms of office as members.

P. N. SHINGHAL, Secy.

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COUNCIL OF STATES

COUNCIL BULLETIN—PART II

November 12, 1952

No. 150

Term of office of the Members of the Council of States

Honourable Members are informed that the Election Commission has fixed 11 A.M. on Saturday the 29th November, 1952, as the time at which lots will be drawn for determining the term of office of the members of the Council of States. A copy of the Election Commission's notification No. 35/52-Elec.III, dated the 6th November, 1952, issued in this behalf, is appended below:—

"No. 35/52-Elec.III.—In pursuance of paragraph 3 of the Council of States (Term of Office of Members) Order, 1952, the Election Commission hereby notifies that lots will be drawn, in public, in the office of the Commission (No. 1, Aurangzeb Road, New Delhi-2) at 11 A.M. on Saturday the 29th November, 1952, to determine the categories in which the member or members of the Council of States, of each of the groups mentioned in the first column of the Schedule to the said Order, will be placed for the purpose of fixing their respective terms of office as members."

The Order referred to in the notification was published under the Ministry of Law Notification S.R.O. No. 1669, dated the 26th September, 1952, in a *Gazette of India Extraordinary*, Part II—Section 3, dated the 30th September, 1952.

S. N. MUKERJEE, Secy.

The Gazette of India

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EXTRAORDINARY

PART I—Section 1

PUBLISHED BY AUTHORITY

No. 479] NEW DELHI, SATURDAY, NOVEMBER 29, 1952

ELECTION COMMISSION, INDIA

NOTIFICATION

New Delhi, the 29th November 1952

No. 35/52-Elec. III—In pursuance of paragraph 4 of the Council of States (Term of Office of Members) Order, 1952, the following statement showing the terms of office of Members of the Council of States as determined under paragraph 3 of the said Order is published for general information :—

Names of Members whose term of office will expire on the 2nd April, 1958	Names of Members whose term of office will expire on the 2nd April, 1958	Names of Members whose term of office will expire on the 2nd April, 1954
1	2	3
1. ASSAM		
1. Shri M. Tayyebulla . . .	1. Shrimati Pushpalata Das .	1. Shri Suryya Kumar Bhuyan.
2. Shri R. Thanhlira . . .	2. Shri Mahammad Roufiquo	2. Shri Lakshesvar Borooah.
2. BIHAR		
1. Shri Ahmad Hussain . . .	1. Shri Ram Gopal Agarwala	1. Shrimati Angelina.
2. Shri Sri Narayan Mahtha .	2. Shri Imam Jafar	2. Shri Khawaja Inaitullah.
3. Princess Vijaya Raje	3. Shri Syed Mazhar Imam	3. Shri Kailash Behari Lal.
4. Shri Kameshwara Singh	4. Shri Kishori Ram	4. Shrimati Lakshmi N. Menon.
5. Shri Braj Kishore Prasad Sinha.	5. Shri Mahesar Prasad Narayan Sinha.	5. Shri Purna Chandra Mitra.
6. Shri Rajeshwar Prasad Narayan Sinha.	6. Shri Tajamul Hussain .	6. Shri Rajendra Pratap Sinha <i>alias</i> Balajee.
7. Shri Ram Bahadur Sinha.	7. Shri Ganapati Iyer Gopal Valadi.	7. Shri Ramdhari Sinha Dinkar.

Names of Members whose term of office will expire on the 2nd April, 1958.	Names of Members whose term of office will expire on the 2nd April, 1956.	Names of Members whose term of office will expire on the 2nd April, 1954.
1	2	3
3. BOMBAY		
1. Shrimati Violet Joachim Alva.	1. Shri Bhinrao Ramji Ambekar.	1. Shri Abid Ali Jaferbhai.
2. Shri Somnath Prabhakaran Dado.	2. Shri Trimbak Raghunath Deogirikar.	2. Shri Devkinandan Narayan.
3. Shri Lalchand Hirachand Doshi.	3. Shri Narayan Sube Rao Hardikar.	3. Shri Shriyans Prasad Jain.
4. Shri Bhulchandra Maheshwar Gupto.	4. Shri Munchershaw Dhunjeebhai Dorabjee Gildor.	4. Shri Premji Thobhanbhai Louva.
5. Shrimati Lilavati Kanhaiyalal Munshi.	5. Shri Dhairyaashulrao Yashwantrao Pawar.	5. Shri Chandulal Pitamberdas Parikh.
6. Shri Rajaram Balkrishna Raut.	6. Shri Manilal Chaturbhai Shah.	
4. MADHYA PRADESH		
1. Shri Ramrao Madhavrao Deshmukh.	1. Shri Waman Shoodas Barlinge.	1. Shri Bhanu Pratap Singh.
2. Shri R. P. Dube	2. Shri Martandao Ramchandra Rao.	2. Shri Sitacharan Ramchattan Dube.
3. Shrimati Soota Parmanand	3. Shri Gopaladasji Bulakhi-dasji Moha.	3. Shri Chandragopal Gajadhar Prasad Misra.
4. Shri Ramashwar Umrao Agnihotj.	4. Dr. Raghu Vira	4. Shri Samiullah Khan.
5. MADRAS		
1. Shri T. Bhaskar Rao	1. Shri Narasimha Gopalswami Ayyangar.	1. Shri Ezhukuttikkal Imbich Baya.
2. Shri M. Mohamed Ismail	2. Shri B. V. Kakkilaya	2. Shri S. Guruswami
3. Shri K. L. Narasimham	3. Shri Kommarreddi Surya narayana.	3. Shri Kotamraju Rama Rao
4. Shri Puchalapalli Sundarayya.	4. Shrimati Mona Hensman	3. Shri Makkineni Basava-punnaiah.
5. Shri Pydah Venkatanarayana	5. Shri V. M. Obaidullah Sahib.	5. Shri Neelam Sanjiva Reddy.
6. Shri G. Rajagopalan	6. Shri T. S. Pattabiraman	6. Shri K. M. Rahimatullah.
7. Shri H. D. Rajah	7. Shri A. Ramaswami Mudaliar.	7. Shri P. S. Rajagopal Naidu
8. Shri G. Ranganayakulu alias N. G. Ranga.	8. Shri Sivalanka Sambhu Prasad.	8. Shri K. Sadananda Hegd
9. Shri V. M. Surendra Ram	9. Shri S. Venkataraman	9. Shri T. V. Kamalaswamy
6. ORISSA		
1. Shri Radhakrishna Biswasroy	1. Shri Jagannath Das	1. Shrimati Shaila Bala Das
2. Shri Bodh Ram Dube	2. Shri Surendranath Dwivedi	2. Shri Prafulla Chandra Bhanj Deo.
3. Shri Surendra Mahanty	3. Shri Sunder Mohan Henram.	3. Shri Baidyanath Rath.
7. PUNJAB		
1. Sardar Guraj Singh	1. Diwan Chaman Lal	1. Dr. Anup Singh
2. Sardar Swaran Singh	2. Sardar Darshan Singh	2. Sardar Nihal Singh
3. Shri Mukand Lal Puri		3. Sardar Uddham Singh

Names of Members whose term of office will expire on the 2nd April, 1958.	Names of Members whose term of office will expire on the 2nd April, 1956.	Names of Members whose term of office will expire on the 2nd April, 1954.
1	2	3
8. UTTAR PRADESH		
1. Shri A. Dharam Das.	1. Shri Akhter Hussain.	1. Shri Ahmad Said Khan.
2. Shri Indra Vidya Vachaspati.	2. Shrimati Chandravati.	2. Shri Amar Nath Agarwal.
3. Shri Jagunnath Prasad <i>urf</i> Jagan.	3. Shri Har Prasad Saksena	3. Shri Amolak Chand.
4. Shri B. K. Mukerji.	4. Shri Hirdey Nath Kunzru.	4. Shri Brij Behari.
5. Shri Nawab Singh Chauhan.	5. Shri Jasaud Singh.	5. Shri Gopi Nath Singh.
6. Shri Shyam Dhar.	6. Shri Jaspat Roy Kapoor.	6. Shri Lal Bahadur Shastri.
7. Shri Shyam Sunder Narain Tankha.	7. Shrimati Kudala Boguna	7. Mohammad Faruqi.
8. Shri J. P. Srivastava.	8. Shri Muraru Lal	8. Shri Narendra Deva.
9. Shri Tarkeshwar Pandey.	9. Shri Ram Kripal Singh.	9. Shri Ram Chand Gupta.
10. Shri Thakur Das.	10. Shri Ram Prasad.	10. Shri Sumat Prasad.
	11. Shrimati Savitry Devi Nigam.	
9. WEST BENGAL		
1. Shri Beniprasad Agarwala	1. Shri Satyapriya Banerjee.	1. Shri Charu Chandra Biswas.
2. Shrimati Mayadevi Chettrinee.	2. Shri Indra Bhushan Beed.	2. Shri Nalinaksha Datta.
3. Shri Bimal Coomar Ghose.	3. Shri Syed Nauaherall.	3. Shri Rajpat Singh Dugar.
4. Shri Bhupesh Chandra Gupta.	4. Shri Satyendra Prasad Ray.	4. Shri Debprasad Ghose.
5. Shri Satyendra Narayan Mazumdar.		5. Shri Surosh Chandra Mazumdar.
10. HYDERABAD		
1. Shri S. Chinna Reddy.	1. Shri Venket Krishna Dhaga.	1. Shri Narayanappa.
2. Shri Kishan Chand.	2. Shri Raj Bahadur Goud.	2. Shri Narsing Rao.
3. Shri Purnamal Surajmal.	3. Shri Dinshaw Dadabhai Italia.	3. Shri Osman Sobhani
	4. Shri B. S. Venkatrao	4. Shri J. H. Subbiah.
11. JAMMU AND KASHMIR		
1. Sardar Budh Singh.	1. Aga Syed Mohammad Shah Jalali.	1. Pandit Anant Ram.
2. Colonel Peer Mohammad Khan.		
12. MADHYA BHARAT		
1. Shri Vinayak Sitaram Sarvate.	1. Shri Kanahiyalal.	1. Shri Chandrojeerao Angre.
2. Shri Trimbak Damodar.	2. Shri Krishnakant.	2. Shri Raghubir Singh.
13. MYSORE		
1. Shri B. P. Basappa Shetty.	1. Shri M. Govinda Reddy	1. Shri C. G. K. Reddy.
2. Shri Mohammad Valiulla.	2. Shri S. V. Krishnamoorthy Rao.	2. Shri K. Chengaluraya Reddy.

Names of Members whose term of office will expire on the 2nd April, 1958	Names of Members whose term of office will expire on the 2nd April, 1956	Names of Members whose term of office will expire on the 2nd April, 1954
1	2	3
14. PATIALA AND EAST PUNJAB STATES UNION		
1. Shri Jagan Nath.	1. Shri Joginder Singh.	1. Shri Kartar Singh.
15. RAJASTHAN		
1. Shri Laxmansingh.	1. Shri Kalu Lal.	1. Shri Ramnath Anandilal Poddar.
2. Shri Keshvanand.	2. Shrimati Sharda Bai.	2. Shri Barkat Ullah Khan.
3. Raja Bahadur Sardar Singh.	3. Shri Harish Chandra Mathur.	3. Shri Mahendra Singh Ranawat.
16. SAURASHTRA		
1. Shri Jaysukhlal Lalshanker Hathi.	1. Shri Bhogilal Maganlal Shah.	1. Shri Darasha Hormasji Variava.
	2. Shri Nanabhai Kalidas Bhat.	
17. TRAVANCORE-COCHIN		
1. Shri S. Chattanatha Karayalar.	1. Shri Abdul Razak.	1. Shri K. C. George.
2. Shri C. Narayana Pillai.	2. Shri Madhavan Nair.	2. Shri Manjuran Mathal.
18. VINDHYA PRADESH		
1. Shri Banarsi Das Chaturvedi.	1. Shri Gulsher Ahmad.	1. Shri Awadhesh Pratap Singh.
		2. Shri Baij Nath Dube.
19. BHOPAL, BILASPUR-cum-HIMACHAL PRADESH, DELHI AND KUTCH		
1. Master Bhalron Prasad.	1. Shri Onkar Nath.	1. Shri Lavji Lakhamshi.
2. Shri Charanji Lal.		
20. MEMBERS NOMINATED BY THE PRESIDENT		
1. Shri Alladi Krishnaswami.	1. Dr. Zakir Hussain.	1. Professor Satyendra Nath Bose.
2. Shri Kaka Saheb Kalelkar.	2. Dr. Sahib Singh Sokhoy.	2. Dr. J. Mohandas Kumarappa.
3. Shri Maithili Sharan Gupta.	3. Shrimati Rukmini Devi.	3. Dr. Kalidas Nag.
4. Professor Radhakumud Mookerji.	4. Professor Naraindas R. Malkani.	4. Shri Prithviraj Kapoor.

P. N. SHINCHAL,
Secretary to the Election Commission.